

is placed on the Table of the House. [See Appendix V, annexure No. 51.]

**FORTS OF CHITTORGARH AND KUMBHALGARH**

\*1286. **Shri Balwant Sinha Mehta:** (a) Will the Minister of Education be pleased to state whether it is a fact that the forts of Chittorgarh and Kumbhalgarh in Rajasthan have been declared as monuments of national importance?

(b) If so, when were they taken over by the Central Government and what progress has been made so far as regards their maintenance and repairs?

(c) How much money has been spent so far on each of them?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes.

(b) Since 1st June 1953. Special repairs to Naulakha Bhandar and Rana Kumbha's Palace in Chittorgarh Fort are under progress. The entire work of repairs to Chittorgarh Fort will take 3 or 4 years more to complete. The Kumbhalgarh Fort has been inspected and repairs thereto will be undertaken in due course.

(c) A sum of Rs. 15,000 was spent during 1952-53 on repairs to Chittorgarh Fort. As the work is in progress it is not possible to give exact expenditure incurred during the current financial year.

**MILITARY NURSING SERVICE**

\*1287. **Shri K. Subrahmanyam:** (a) Will the Minister of Defence be pleased to state whether it is a fact that about 75 nursing officers have been selected for commission in the Military Nursing Service?

(b) If so, have Government incurred any expenditure on their training?

(c) What is the salary on which they will be started?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Only 52 candidates were selected this year for commissioning as Nursing Officers in the Military Nursing Service.

(b) No, as the candidates selected are already trained.

(c) Rs. 225 p.m., exclusive of allowances which work out to Rs. 80 p.m.

**SOLDIERS', SAILORS' AND AIRMEN'S BOARDS**

\*1288. **Shri Hem Raj:** (a) Will the Minister of Defence be pleased to state the number of soldiers', sailors' and airmen's boards functioning in the country?

(b) Have Government appointed any Committee for their reorganisation?

(c) If so, has its report been received and what are its main recommendations?

**The Deputy Minister of Defence (Sardar Majithia):** (a) 187.

(b) Yes.

(c) The report has been submitted to the Government. It would not be in the public interest to divulge the recommendations of the Committee as they are confidential.

**FOREIGN CHRISTIAN MISSIONARIES**

\*1289. **Shri Debeswar Sarmah:** (a) Will the Minister of Home Affairs be pleased to state whether the foreigners who have got themselves registered in India, have to notify to police if they go from one place to another inside the country on business or holiday?

(b) If so, does this condition of informing police apply in the case of all foreigners including Christian Missionaries?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Foreigners other than tourists or who are in India only in transit are required to notify their movements in writing to the Police if they propose to be absent from